

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.2287  
ANSWERED ON 05.08.2024**

**FUNDS FOR TOURISM SCHEMES**

**2287 SHRI RAJA A:**

**Will the Minister of TOURISM be pleased to state:**

- (a) the funds allotted under various schemes of the Government for the State of Tamil Nadu, particularly to districts Ooty, Coimbatore, Perambalur, Tiruchi and Kallakurichi, which have rich and abundant tourist places and eco-tourism;**
- (b) the details of projects undertaken in the said State for fostering sustainable and responsible centric approaches to improve tourism infrastructure; and**
- (c) whether more funds will be allotted under various schemes for the said State, in view of lot of potential for the tourism development, if so, the details thereof?**

**ANSWER**

**THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)**

**(a) to (c): The Ministry of Tourism under the schemes of 'Swadesh Darshan', 'National Mission on Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development' provides financial assistance to State Governments/Union Territory Administrations/Central Agencies for the development of tourism related infrastructure and facilities at various tourism destinations in the country.**

**The details of projects sanctioned under the above mentioned schemes in the State of Tamil Nadu are given at Annexure-I.**

**The Ministry of Tourism has recently revamped the Swadesh Darshan Scheme as Swadesh darshan 2.0 (SD 2.0) with the objective to develop sustainable and responsible tourism destinations, following a destination & tourism centric approach. Under this scheme the Ministry has sanctioned a project 'Immersive experience at Shore Temple' for Rs.30.02 crore in Mamallapuram, Tamil Nadu.**

**Financial assistance has also been provided to the State of Tamil Nadu for organizing fairs/festivals & tourism related events under Domestic Promotion & Publicity including Hospitality (DPPH) Scheme. Details of funds sanctioned in the last five years for the State of Tamil Nadu are at Annexure-II.**

**Proposals are received from States/UTs from time to time for seeking financial assistance under the various schemes of the Ministry of Tourism. These proposals are extended for projects subject to fulfilment of the stipulated provisions and availability of funds.**

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**ANNEXURE-I****STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.2287 ANSWERED ON 05.08.2024 REGARDING FUNDS FOR TOURISM SCHEMES RAISED BY SHRI RAJA A.****Swadesh Darshan Scheme****(Rs. in Crore)**

<b>SI No.</b>	<b>Circuit/ Sanction year</b>	<b>Name of the Project</b>	<b>Amount Sanctioned</b>	<b>Amount Released</b>
<b>1.</b>	<b>Coastal Circuit 2016-17</b>	<b>Development of (Chennai-Mamamallapuram – Rameshwaram – Manpadu – Kanyakumari)</b>	<b>73.13</b>	<b>71.03</b>

**PRASHAD Scheme****(Rs. in Crore)**

<b>SI No.</b>	<b>Project Name</b>	<b>Sanction year</b>	<b>Approved Cost</b>	<b>Amount Released</b>
<b>1.</b>	<b>Development of Kanchipuram</b>	<b>2016-17</b>	<b>13.99</b>	<b>13.99</b>
<b>2.</b>	<b>Development of Velankanni</b>	<b>2016-17</b>	<b>4.86</b>	<b>4.86</b>

**Assistance to Central Agencies for Tourism Infrastructure Development Scheme****(Rs. in Crore)**

<b>SI No.</b>	<b>Name of the Project</b>	<b>Central Agency</b>	<b>Year of Sanction</b>	<b>Amount Sanctioned</b>	<b>Amount Released</b>
<b>1.</b>	<b>Cruise Passenger Facilities Centre in the existing Passenger Terminal at Chennai Port.</b>	<b>Chennai Port Trust</b>	<b>2012-13</b>	<b>17.25</b>	<b>17.25</b>
<b>2.</b>	<b>Joint Development of Rameshwaram Railway Station</b>	<b>Ministry of Railways</b>	<b>2017-18</b>	<b>4.70</b>	<b>3.76</b>
<b>3.</b>	<b>Joint Development of Madurai Railway Station</b>	<b>Ministry of Railways</b>	<b>2018-19</b>	<b>4.48</b>	<b>3.56</b>

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**ANNEXURE-II****STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.2287 ANSWERED ON 05.08.2024 REGARDING FUNDS FOR TOURISM SCHEMES RAISED BY SHRI RAJA A.****Financial Assistance to Government of Tamil Nadu for organising Fairs & Festivals and Tourism Related Events in last five years: -****(Rs. in lakh)**

<b>Sl. No.</b>	<b>Year</b>	<b>Name of Fair &amp; Festival</b>	<b>Amount sanctioned</b>	<b>Amount released</b>
<b>1</b>	<b>2019-20</b>	<b>Indian Dance Festival</b>	<b>25.00</b>	<b>25.00</b>
<b>2</b>	<b>2019-20</b>	<b>Kumari Festival</b>	<b>10.00</b>	<b>10.00</b>
<b>3</b>	<b>2019-20</b>	<b>Tourism Cultural Festival</b>	<b>15.00</b>	<b>15.00</b>
<b>4</b>	<b>2021-22</b>	<b>India Dance Festival at Mamallapuram</b>	<b>25.00</b>	<b>25.00</b>
<b>5</b>	<b>2022-23</b>	<b>India Dance Festival at Mamallapuram</b>	<b>25.00</b>	<b>25.00</b>

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